

In The Central Administrative Tribunal
Calcutta Bench

OA 724 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

Pijush Bandyopadhyay

- VS -

S. E. Railway

For the Applicant :

For the Respondent :

Heard on : 30.9.99

Date of Order : 30.9.99

O R D E R

D. PURKAYASTHA, JM

It appears from our record that MA was disposed of on 17.9.99. But the number of the MA has not been mentioned in the judgement. So, the MA 261 of 1997 should be added to the original judgement which will be part of the order dated 17.9.99.

G.S. Maingi
(G.S. Maingi)

Member (A)

D. Purkayastha
(D. Purkayastha)

Member (J)

DKN